

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF INNOVARI TECHNOLOGIES PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	INNOVARI TECHNOLOGIES PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	22.11.2014
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74140DL2014FTC273456
5.	Address of the registered office and principal office (if any) of corporate debtor	E-20 1ST & 2ND FLOOR HAUZ KHAS NEW DELHI 110016
6.	Date of closure of Insolvency Resolution Process	02.11.2022
7.	Liquidation commencement date of corporate debtor	02.11.2022
8.	Name and registration number of the insolvency professional acting as liquidator	Name: Atul Mittal Reg No: IBBI/IPA-001/IP 00439/2017-18/10762
9.	Address and e-mail of the liquidator, as registered with the Board	Address: 174, BALCO Apartments, Plot No.58, IP Extn., Patparganj, Delhi-110092 Email Id: a.mittalmc@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: 163, BALCO Apartments, Plot No.58, IP Extn., Patparganj, Delhi-110092 Email Id: innovaritechnologiespvtltd@gmail.com
11.	Last date for submission of claims	21.12.2022

Notice is hereby given that the National Company Law Tribunal Delhi Bench has ordered the commencement of liquidation of the **Innovari Technologies Private Limited** on 02.11.2022.

The stakeholders of **Innovari Technologies Private Limited** are hereby called upon to submit their claims with proof on or before 21.12.2022 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



Atul Mittal
Liquidator of Innovari Technologies Private Limited
Date: 21.11.2022
Place: Delhi